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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08.08.2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/986/IB/2018  
NAME OF THE PETITIONER(S) : TIDE WATER OIL COMPANY (INDIA) LTD.  
NAME OF THE RESPONDENT(S) : THIRU AROORAN SUGARS LTD.  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Ramanamy Meyyappan  
for: N.P. Vijayakumar

Respondent

Mc. Loney

**ORDER**

Counsel for Petitioner absent. Counsel for Respondent present and prayed time for filing Vakalat and Counter. At request, time is enlarged. Put up on 29.08.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)